

ITEM NO.110

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2428/2009

ARVIDNER SINGH @ SONU

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(with appln. (s) for bail)

Date : 31/05/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Mr. Debasis Misra, AOR

For Respondent(s) Ms. Parinita Rout, Adv.
Mr. P.K. Dey, Adv.
Mr. S.N. Terdal, Adv.
Mr. D.S. Mahra, AOR
Mr. Shankar Divate, Adv.
Ms. Savitri Terdal, Adv.
Ms. Priyanka Terdal, Adv.

Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list next week.

Tag with CRLMP. No. 7182 of 2012.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master